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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 29.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CA 13/16	IA 25/16 in TP 84/16	Hearing +/ Orders on IA.	397/398	R.P. Trivikram & 6 others Vs. Mysore Stoneware Pipes & Potteries Ltd. & 8 Others.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	RIDHIMA. T AK LAKI CHAMBERS	PETITIONER NO.8	Sidhma
	8123013569		

Counsel for petitioner is present. He has filed progress report over the compromise agreement. He requested some more time for filing final report. R-7 is present in person.

List it on 16.10.2017.

MEMBER (J)

MEMBER (T)